

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

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| SUB: | HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD - TSJA, SECUNDERABAD - Nomination of two(02) Master Trainers to conduct ECT_13_2022 Outreach programme on “Computer Skill enhancement Programme Level I & II” to all the Judicial Officers from all cadres working in the State of Telangana (excluding the Officers working on deputation) scheduled to be held on 21.01.2023 (Saturday) from 10.00 am to 1.00 pm through Virtual Mode from Telangana State Judicial Academy, Secunderabad - Relief Arrangements - ORDERS - ISSUED. | |
| READ: | 1. | E-Committee, Hon'ble Supreme Court of India letter dated 08.03.2022. |
| | 2. | Lr.Roc.No.655/SO/2022, dated 16.03.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad. |
| | 3. | Letter Roc.No.952/2022/TSJA-Secunderabad, dated 24.03.2022 addressed to the Registrar General, High Court for the State of Telangana, Hyderabad. |
| | 4. | High Court's Letter Roc.No.655/SO/2022, dated 20.04.2022 to all the Unit Head in the State of Telangana, Hyderabad. |
| | 5. | Letter Roc.No.3/2022-2023/TSJA-Secunderabad, dated 05.01.2023 from the Director, Telangana State Judicial Academy, Secunderabad. |
| | 6. | High Court's Proceedings in Order Roc.No.655/SO/2022, dated 19.01.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad. |

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ORDER ROC.NO.116/2023-B.SPL., DATED:20.01.2023

The following **02** Master Trainers mentioned in Column No.2, are hereby nominated vide High Court's proceedings 6th read above, to conduct ECT_13_2022 Outreach programme on “**Computer Skill enhancement Programme Level I & II**” to all the Judicial Officers from all cadres at their respective places working in the State of Telangana (excluding the Officers working on deputation) scheduled to be held on 21.01.2023 (Saturday) from 10.00am to 1.00pm through Virtual Mode from Telangana State Judicial Academy, Hyderabad, the High Court made the following in-charge arrangements:

| SL. No. | NAME AND DESIGNATION OF THE NOMINATED OFFICER | IN-CHARGE OFFICER |
|----------------|--|---|
| (1) | (2) | (3) |
| 1. | SRI G.VENU, XIV Additional Judge, City Civil Court-cum-XVIII Additional Chief Metropolitan Magistrate, Secunderabad. | XVI Additional Judge, City Civil Court-cum-XX Additional Chief Metropolitan Magistrate, Secunderabad. |
| 2. | SRI. G.PRAVEEN KUMAR, Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited -Cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad. | IX Additional Chief Metropolitan Magistrate, Hyderabad. |

..Contd.2.

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers who are nominated to the above said training programme.

*** In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Prl. District and Sessions Judge / Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.*

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The XIV Additional Judge, City Civil Court-cum-XVIII Additional Chief Metropolitan Magistrate, Secunderabad.
7. The Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited -Cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad.
8. The XVI Additional Judge, City Civil Court-cum-XX Additional Chief Metropolitan Magistrate, Secunderabad.
9. The IX Additional Chief Metropolitan Magistrate, Hyderabad.
10. The Pay and Accounts Officer, Hyderabad.

11. THE SECTION OFFICERS :

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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